

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 123  
(IB)-1526(ND)2019**

**Under Section: 7 of IBC.**

**In the matter of:**

Amritvani Exim Pvt Ltd

**....Applicant**

Vs.

Ajanta Offset and Packaging Ltd

**....Respondent**

**Order delivered on 24.07.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)  
SHRI PRADEEP R. SETHI  
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Kanishk Khetan, Adv.

For the Respondent

: Ms. Shivani Kachhwaha, Adv.

Ms. Anjum Asthana, Adv.

Ms. Sreenita Ghosh Dastidas, Adv.

**ORDER**

As per the order of the bench, matter adjourned to 03.09.2019 due to paucity of time.

Sd/-

**COURT OFFICER  
(ASIM KUMAR PAL)**

